

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 1**  
**(IB)-1226(ND)2019**  
**IA/391,392(ND)2021**

**IN THE MATTER OF:**

Ashish Bankar

... Applicant/Petitioner

Vs

M/s Nu Tek India Ltd.

... Respondent

**Order under Section 7 of IBC**

**Order delivered on 28.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

**IA-391/ND/2021:**

Learned Counsel for the Liquidator undertakes to file detailed affidavit with respect to exclusion sought.

**IA-392/ND/2021:**

This is an application filed by the Liquidator seeking direction against Income-Tax Department. Notice to Income-Tax Department ITO Circle No. 18(2).  
List the matter on **11.02.2021**.

**Sd/-**

**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**

**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

UPASANA